

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.207  
**CP(IB)/154(AHM)2023**

**Proceedings under Section 10**

**IN THE MATTER OF:**

Veertam Comtrade Private Limited

.....**Applicant**

.....**Respondent**

**Order delivered on 15/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Dheeraj Garg, Adv.

For the Respondent :

**ORDER**

None present for the respondent.

In the interest of justice, matter stands adjourned to 18.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**